

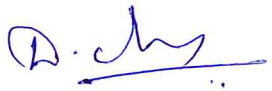

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(2)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/5/2016
NAME OF THE PETITIONER(S) : Shri Kuberan N. & 21 Others
NAME OF THE RESPONDENT(S) : Monarch Steels (India) Limited & 3 Others
UNDER SECTION : 397/398

S.No.	Name (in Capitals)	Represented by	Signature
1.	D. CHANDRAGUPTA	Counsel for R2	
2.	For. T.K. Bhaskar Keerthi Krishna Priyadaashi ni Akhil Jain	Counsel for Petitioner	

ORDER

Counsel for both the parties present. They prayed for time to complete the pleadings. Put up on 03.08.2017 at 10.30 A.M.

S. Vijayaraghavan -
(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)


(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)